

IN THE SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

IA No. 144920 OF 2021

IN

TRANSFER PETITION (CIVIL) NO.23 OF 2020

CHETNA RATHEE

Petitioner(s)

VERSUS

CHAHIT KUNDU & ANR.

Respondent(s)

**O R D E R**

Learned counsel for the petitioner submitted that an application has been filed seeking permission to withdraw this Transfer Petition.

Her submission is also placed on record.

Transfer Petition is dismissed as withdrawn.

Consequently, IA No. 144920/2021 is disposed.

.....J.  
[B.V. NAGARATHNA]

NEW DELHI;  
November 29, 2021